

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TULSI EXTRUSIONS LIMITED Date of Commencement of Liquidation: 24-06-2020; List of Stakeholders as on Date: 24-06-2020; Name of IP: Mr. Amit Chandrashekhar Poddar; Process Number: 1; Last 5 digit of registration number: 10792

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				6774396				NA
3	Secured financial creditors	03	5281763795.46	03	5281763795.46				Annexure 3
4	Unsecured financial creditors	02	144822579	02	144822579				Annexure 4
5	Operational creditors (Workmen)	198	18200812	198	18200812				Annexure 5
6	Operational creditors (Employees)	59	7325222	59	7325222				Annexure 6
7	Operational creditors (Government Dues)	5	318053714	5	318053714				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	33	184557595.26	33	184557595.26				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	7473527	2	7473527				Annexure 9
Total		302	5962197244.72	302	5968971640.72				